Annexure – 8

Name of the corporate debtor: Kay Em Copper Private Limited; Date of commencement of Liquidation:09.03.2023 (Order served to Liquidator dated 11.03.2023); List of creditors as on:16.06.2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in SCC					
1	Commissioner State VAT Tax	31.03.2023	2,54,682	2,54,682	Incorrect application of IGST rate resulted in short levy of Duty	-	-	-	-	-	-	-	-	
2	Principal Commissioner of Customs	05.04.2023	29,22,34,089	29,22,34,089	Default Assessment of DVAT and GST	-	-	-	-	-	-	-	-	
	TOTAL		**2,92,49,571**	**2,92,49,571**										